

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4558  
ANSWERED ON:21.02.2014  
BRINGING GOLD FROM ABROAD  
Chitthan Shri N.S.V.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has any proposal to modify the existing customs rule with regard to carrying/wearing gold for passengers flying from abroad to India;
- (b) if so, the details thereof for male and female passengers respectively; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J. D. SEELAM)

(a), (b) &(c): No, Sir. There is no such proposal under consideration. In the Budget 2012-13, the Baggage Rules, 1998 regarding carrying/wearing gold for Indian passengers flying from abroad to India after residing abroad for over one year was modified to increase the limit of jewellery free of duty up to an aggregate value of `50,000 by a male passenger and `1,00,000 by a female passenger.